

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
C.P. (IB)/190(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

M/S SHREENATHJI MARKETING
VS

.....Applicant

MAYA CONSTRUCTION COMPANY PRIVATE LIMITED

.....Respondent

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav Thakkar, Adv.

For the Respondent : Mr. Shreyang Vayada, Adv. for Mr. Dhruv Kumar Dave

ORDER

None present for respondent. Applicant is directed to file written submissions within one-week.

List for further consideration on 23.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)